



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	TP 36/16	Hearing	397/ 398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SWATHI. A.P 8147896234	Petitioner	
2.	Raghuram Gadambhi for C.K. Nandakumar 9900039859	Respondents	

Counsel for petitioner is present. Shri C.K. Nanda Kumar. Advocate, filed vakalat for R-2.
Counsel for respondents filed counter in I.A. Nos. 36/17, 37/17 and 38/17.

For enquiry, list it on 03.08.2017 finally.


MEMBER (J)


MEMBER (T)